



BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN  
ZONE BENCH PUNE

Appeal No 03/2024 WZ

Chandan Suryakant Khorjuvekar

Appellant

Vs

GCZMA & Ors

Respondent

**MAY IT PLEASE YOUR HONOUR:**

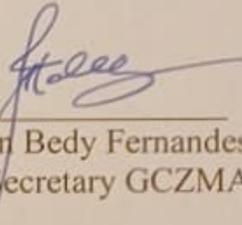
The Respondent No.1 most respectfully states and submits as under:

1. That the above mentioned matter is posted for filing of Reply to the Appeal.
2. That the Under Secretary, Law Department has appointed Adv Shubham Sinai Priolkar to appear in the matter and defend the interest of the Authority (GCZMA) who is Respondent No 1 in this matter.
3. The Respondent No 1 states that Lawyer Adv Shubham Sinai Priolkar is unable to appear in the matter for today's hearing and is not reachable on account of the Lawyer being on vacation hence the reply in the matter could not be finalized.



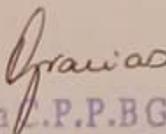
- 4. The Respondent No 1 states that 2 weeks time may kindly be granted in the matter so as to enable the undersigned to finalize the reply and file the same before this Hon'ble Tribunal
  
- 5. The Respondent No 1 states that he authorized Adv Venefreda Gracias the Legal Retainer of the GCZMA to remain present before the Hon'ble Tribunal and make submission on behalf of the Authority seeking time in the matter to file reply to the Appeal.
  
- 6. It is therefore prayed that time two weeks time may kindly be granted in the matter



  
Mr Johnson Bedy Fernandes  
Member Secretary GCZMA

MEMBER SECRETARY  
GOA COASTAL ZONE MANAGEMENT AUTHORITY  
PANAJI - GOA

Executed before me  
At Calangute Bardez - Goa  
Reg. No. 81/05/2024/P  
Dated: 16/05/2024

  
Venefreda C.P.P.B. Gracias  
Advocate & Notary Goa State